

JUDGMENTS FOR THE MONTH OF NOVEMBER, 2013

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	5 th	WP(C) 1753/2006	SRI SOUMEN BARMAN VS PRASAR BHARATI & ORS	Acquisition of land	THE HON'BLE MR. JUSTICE T. VAIPHEI
2	5 th	WP(C) 3055/2006	PRASENJIT DAS VS UNION OF INDIA & ORS	Reservation of vacancies	THE HON'BLE MR. JUSTICE T. VAIPHEI
3	5 th	WP(C) 4924/2006	DIMBESWAR KHERSA VS THE STATE OF ASSAM AND ORS	Promotion	THE HON'BLE MR JUSTICE HRISHIKESH ROY
4	5 th	WP(C) 3247/2007	JYOTI PRASAD BORA @ MRIDUL BORA VS THE STATE OF ASSAM AND ORS	Electricity Disputes	THE HON'BLE MR. JUSTICE T. VAIPHEI
5	5 th	CrI.A. 9/2010	POZIR UDDIN AHMED VS THE UNION OF INDIA	Appeals against conviction under other Acts	HON'BLE MR JUSTICE I A ANSARI
6	6 th	WA 119/2008	NAVENDRA KUMAR VS THE UNION OF INDIA & ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE IA ANSARI THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
7	6 th	Cont.Cas(C) 300/2013	THE ALL ASSAM HEALTH CENTRE FEMALE ATTENDANTS ASSOCIATION & ANR VS K. CHANDRAMOULI & 3 ORS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
8	6 th	Cont.Cas(C) 357/2013	SMTI NIRMALA BASUMATARY VS MRS. M.H. BARMAN	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
9	6 th	Cont.Cas(C) 376/2013	SMTI MIRILA MUNDA VS MRS. M.H. BARMAN	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
10	6 th	Cont.Cas(C) 430/2013	ALL ASSAM HEALTH CENTRE FEMALE ATTENDANTS ASSOCIATION & ANR VS A B MD. EUNUS	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
11	6 th	MC 3190/2013	NAZMA KHANUM BARBHUIYA, VS SMTI MONIJAN BEGUM BORBHUIYA & 5 ORS		HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
12	6 th	WA 313/2013	PRABIN KR. MANDAL VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
13	6 th	WP(C) 6024/2013	HIPHEI & 2 ORS VS THE STATE OF MIZORAM AND 5 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B. K. SHARMA THE HON'BLE MR. JUSTICE M. R. PATHAK
14	7 th	WP(C) 3275/2006	KHOGEN CH. BORA VS THE STATE OF ASSAM & ORS	Salary and allowances	THE HON'BLE MR JUSTICE HRISHIKESH ROY

15	7 th	WP(C) 3773/2006	M/S. SADASUKH SOHANLAL VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
16	7 th	WP(C) 6033/2006	NOJENDRA BARMAN VS THE STATE OF ASSAM AND ANOTHER	Major punishment	THE HON'BLE MR JUSTICE HRISHIKESH ROY
17	7 th	WP(C) 4498/2012	THE UNION OF INDIA VS SATYA NANDAN KUMAR	Order of the Appellate or Revisonal authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
18	7 th	PIL 45/2013	MANJIT KUMAR DAS & ANR VS THE UNION OF INDIA & 3 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
19	8 th	Crl.Pet. 23/2010	RAJIV TAKRU VS R SAHU & ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE P.K. SAIKIA
20	9 th	WP(C) 3746/2008	UNION OF INDIA AND ANR VS SRI NILUTPAL PATAR	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE T. VAIPHEI THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
21	14 th	LA.App. 9/2003	AMGOORIE INDIA LTD VS COLLECTOR, SIVASAGAR DIST. & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY
22	14 th	LA.App. 10/2003	AMGOORIE INDIA LTD VS COLLECTOR, SIVASAGAR DIST. & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY
23	16 th	CRL.A(J) 3/2013	SRI KRISTOPHAR PURTI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE ANIMA HAZARIKA
24	18 th	WA 375/2013	MANGAL ALI VS THE STATE OF ASSAM AND 12 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
25	19 th	RSA 184/2002	SMTI CHARU BALA BAURA & ORS VS SMTI JURI SARMA & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY

26	19 th	RSA 185/2002	SMTI CHARU BALA BARUA & ORS VS PROMOD BHATTAHARJEE & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
27	19 th	RSA 50/2003	SMTI BINITA HAZARIKA & ANR VS ATUL CHANDRA DAS & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
28	19 th	WP(C) 1862/2005	WILLIAMSON FINANCIAL SERVICES LIMITED VS THE UNION OF INDIA AND ORS	Income Tax	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
29	19 th	WP(C) 1863/2005	WILLIAMSON FINANCIAL SERVICES LIMITED VS THE UNION OF INDIA AND ORS	Income Tax	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
30	19 th	WP(C) 1864/2005	WILLIAMSON FINANCIAL SERVICES LIMITED VS THE UNION OF INDIA AND ORS	Income Tax	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
31	19 th	WP(C) 4273/2005	M/S BHARAT TRADING CORPORATION VS STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
32	19 th	WP(C) 671/2007	SRI AKHIL KALITA VS THE STATE OF ASSAM & ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
33	19 th	WP(C) 698/2007	SWAPAN KUMAR BRAHMA VS THE STATE OF ASSAM & ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
34	19 th	WP(C) 703/2007	SHRI RUPAM CHAKRABORTY VS THE STATE OF ASSAM & ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR JUSTICE HRISHIKESH ROY
35	19 th	Crl.Rev.P. 413/2013	DR. SAURAV KUMAR GOGOI VS THE STATE OF ASSAM & ANR	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE C.R. SARMA
36	19 th	MC 599/2013	THE STATE OF ASSAM & 5 ORS VS KUMUD GOGOI		HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
37	19 th	PIL 41/2013	PRADIP KALITA VS THE UNION OF INDIA & 3 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
38	19 th	PIL 91/2013	ASOM MAJURI SRAMIK UNION & 2 ORS VS THE STATE OF ASSAM AND 16 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
39	19 th	WP(C) 602/2013	X X X VS THE STATE OF NAGALAND AND ANR	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI

40	20 th	WP(C) 1169/2008	SRI KHETRADHAR GOGOI VS THE CHAIRMAN-CUM-MANAGING DIRECTOR	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
41	20 th	CRL.A(J) 135/2010	SRI BUL TURI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR JUSTICE K. SREEDHAR RAO HON'BLE MR. JUSTICE B.D. AGARWAL
42	20 th	PIL 58/2013	BHASKAR DEV KONWAR VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
43	20 th	PIL 60/2013	X X X X X X VS IN RE :- THE STATE OF ASSAM & 4 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
44	20 th	PIL 65/2013	PRABHAT KUMAR DAS & ANR VS THE STATE OF ASSAM AND 4 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
45	20 th	PIL 92/2013	JOYDEB DAS VS THE STATE OF ASSAM AND 2 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
46	20 th	WP(C) 6661/2013	DEO KUMAR RAY VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, BHARAT SANSAR NIGAM LIMITED & 3 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
47	21 st	RSA 95/2003	JITENDRA KR. DAS VS KARIMGANJ MUNICIPAL AUTHORITY & ORS	Second appeals arising out of suits in respect other matters	THE HON'BLE MR. JUSTICE B. P. KATAKEY
48	21 st	RSA 134/2003	ON THE DEATH OF B.M. DEB, HIS LEGAL HEIRS- MISS BABY RANI DEB AND ORS VS MR. MANIK DEY AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B. P. KATAKEY
49	21 st	WA 387/2013	SIMION TERANG VS TATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
50	22 nd	WA 355/2013	ANUP KUMR JAIN VS THE ASSAM STATE ELECTION COMMISSION & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
51	26 th	CrI.A. 243/2005	AYESHYA BEGAM VS SAMIR UDDIN & ORS	Other Criminal revisions	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK

52	26 th	Crl.A. 255/2005	ABDUL HANNAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
53	26 th	Crl.A. 270/2005	SAMIR UDDIN VS THE STATE OF ASSAM	Appeals against conviction under the NDPS Act	THE HON'BLE MR. JUSTICE B.P. KATAKEY THE HON'BLE MR. JUSTICE M.R. PATHAK
54	27 th	WP(C) 5346/2012	KALYAN DESHAMUKHYA & 6 ORS VS STATE OF ASSAM & ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
55	27 th	WP(C) 5995/2012	THE STATE OF ASSAM & 2 ORS VS JAGATSINH LALJIBHAI VASAVA & ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
56	27 th	Cont.Cas(C) 356/2013	NAZRUL ISLAM BARBHUIYA VS NAWAB MAHMOOD HUSSAIN & ANR	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
57	27 th	PIL 56/2013	ANUSUCHITA ZATI KALYAN SAMITY VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
58	27 th	PIL 93/2013	MRIDULA DEORI VS THE STATE OF ASSAM AND 4 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
59	27 th	WA 394/2013	NANI YAJA VS STATE OF ARUNACHAL PRADESH & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
60	27 th	WP(C) 4574/2013	MD. SALEK ALI VS THE UNION OF INDIA & 4 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K.GOSWAMI
61	28 th	WP(C) 5423/2008	ABDUR RAHMAN CHOUDHURY AND ORS VS THE STATE OF ASSAM AND ORS	Acquisition of land	HON'BLE Mr. JUSTICE N. CHAUDHURY
62	28 th	MC 152/2013	PUDUSUL LUHO & 14 ORS VS THE STATE OF NAGALAND & 4 ORS		HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI

63	28 th	<u>MC 3443/2013</u>	MD. ISRAIL VS UNION OF INDIA & 3 ORS		HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
64	28 th	<u>PIL 59/2013</u>	X X X VS THE STATE OF ASSAM & 3 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
65	28 th	<u>PIL 63/2013</u>	XXX XXX XXX VS THE STATE OF ASSAM & 3 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
66	28 th	<u>WP(C) 6710/2013</u>	M/S SILVER ORCHID VS THE BANK OF BORODA & ANR	Recovery of other dues under the Public Demand Recovery Act	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI